

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1304  
ANSWERED ON:02.08.2010  
EXPORT OF GROUNDNUT  
Kumar Shri P.

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether export of groundnut to the European Union (EU) has declined considerably during the last two years;
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) whether consignments of groundnuts are being returned due to high level of toxin;
- (d) if so, the details thereof;
- (e) whether the Agricultural and Processed Food Products Export Development Authority (APEDA) has formulated any strict guidelines and new export norms for exporting groundnut and achieved the targets; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- (a) & (b) No, Madam. The quantity of groundnut exported to the EU in the last two years, i.e. 2007-08 & 2008-09 was 13836.42 MT & 15,149 MT respectively.
  - (c) No such case has been reported.
  - (d) Do not arise.
  - (e) & (f) APEDA has formulated :
    - (i) regulation of export of peanuts and its products to the EU through control of aflatoxins,
    - (ii) procedure for grant of recognition certificate to peanut processing units for exports of peanuts to EU.
    - (iii) procedure for grant of recognition certificate to godowns / storage for exports of peanuts to EU.
    - (iv) procedure for grant of recognition certificate to peanut shelling / grading units for export of peanuts to EU.
- These measures are being implemented by APEDA.